

[Shri L. N. Mishra].

Rules, 1961, published in Notification No. F. 20(17)/60-1 & L in Delhi Gazette dated the 15th June, 1961.

- (b) The Delhi Shops and Establishments (Amendment) Rules, 1964, published in Notification No. F. 20(40)/63-Lab. in Delhi Gazette dated the 20th August, 1964.

- (ii) A statement showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-471/67].

MINISTERS' (ALLOWANCES, MEDICAL TREATMENT AND OTHER PRIVILEGES) AMENDMENT RULES, ETC., ETC.

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): I beg to lay on the Table—

- (1) A copy of the Ministers' (Allowances, Medical Treatment and other privileges) Amendment Rules, 1967, published in Notification No. G.S.R. 576 in Gazette of India dated the 20th April, 1967, under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-399/67].
- (2) A copy of the Police-Forces (Restriction of Rights) Amendment Rules, 1967, published in Notification No. G.S.R. 537 in Gazette of India dated the 14th April, 1967, under sub-section (2) of section 6 of the Police Forces (Restriction of Rights) Act, 1966. [Placed in Library. See No. LT-472/67].
- (3) A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—
 - (i) The Indian Forest Service (Appointment by Competi-

tive Examination) Regulations, 1967 published in Notification No. G.S.R. 538 in Gazette of India dated the 11th April, 1967.

- (ii) G.S.R. 657 published in Gazette of India dated the 6th May, 1967, making certain amendments to Schedule III to the Indian Administrative Service Pay Rules, 1954.

[Placed in Library. See No. LT-473/67].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, ETC.

Shri Vidya Charan Shukla: Sir, on behalf of Shri K. S. Ramaswamy, I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1967, published in Notification No. G.S.R. 653 in Gazette of India dated the 6th May, 1967. [Placed in Library. See No. LT-400/67].
- (2) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1967, published in Notification No. G.S.R. 654 in Gazette of India dated the 6th May, 1967.
- (3) The Indian Forest Service (Initial Recruitment) Amendment Regulations, 1967, published in Notification No. G.S.R. 660 in Gazette of India dated the 5th May, 1967.
- (4) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1967, published in Notification No. G.S.R. 689 in Gazette of India dated the 13th May, 1967. [Placed in Library. See No. LT-474/67].